COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 29 OF 2018 & IA No. 276 OF 2018

Dated: 4th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Godawari Green Energy Limit Vs.	ed			Appellant(s)
Central Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raunak Jain		
Counsel for the Respondent(s)	:	Mr. M.G. Ramachandran Mr. Shubham Arya Ms. Ranjitha Ramachandran	for R-	2
		Mr. Rajiv Srivastava Ms.Garima Srivastava Ms. Gargi Srivastava Ms. Mitali Chavhan for R-13		

<u>ORDER</u>

IA No. 276 OF 2018 (Appli. for placing subsequent documents & additional grounds)

Issue Notice to the respondents on IA No. 276 of 2018 returnable on 09.07.2018. Dasti, in addition, is permitted.

List this matter on 09.07.2018.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member